## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/623/(IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: NSR STEELS PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Descendant Conselfor Inspected Descendo **ORDER** 

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted the reply; the copy of which is already given to the Counsel for the Financial Creditor. Matter is posted for final arguments. Put up on 24.11.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** ghk

**MEMBER (JUDICIAL)**